

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-321
Appeal No- 363/ND/2019

IN THE MATTER OF:

Evercool Plastronics Pvt Ltd

Vs

RoC

...Applicant

...Respondent

SECTION

U/s 252

Order delivered on 24.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

:
: Mrs. Sweety Khattar Kumar, Ld. ARoC

ORDER

Ld. Counsel for the petitioner appeared and seeks time to file additional documents. Accordingly, two weeks' time is granted to file the same. List the case for 26.03.2020.

sdl -

(K.K. VOHRA)
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)